

OA: 256/95

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28/3/95

Hon. Mr. T. L. Verma, Jm.
Hon. Mr. S. Dayal, Jm.

Heard Shri G.P. Agarwal
learned Counsel for the applicant on
admission. Admit. Issue notice to
the respondents to file CA within
4 weeks. RA may be filed
within 2 weeks thereafter. List
this case on 3.7.95 for award
direction.

CR
Notices issued.
No Reply filed
So far
submitted for
order on 3.7.95.
3.7

The operation of the order
dated 14.11.94 shall remain stayed
subject to payment of the
principal amount depositing with
the payment of wages authority
within one month from the
date of this order. The
amount so deposited will not
be released in favour of
the respondents.


Jm


Jm

